Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 16 of 2015 in A.No 177 of 2012 & IA No. 320 of 2015
And
R.P. No. 17 of 2015 in A.No 178 of 2012 & IA No. 321 of 2015

Dated : 8th July, 2016

In the matter of:

R.P. No. 16 of 2015 in A.No 177 of 2012 & IA No. 320 of 2015

BSES Rajdhani Power Ltd.	**….**	**Petitioner/ Appellant(s)**
Versus		
Delhi Electricity Regulatory Commission	**….**	**Respondent(s)**

R.P. No. 17 of 2015 in A.No 178 of 2012 & IA No. 321 of 2015

BSES Yamuna Power Ltd.	**….**	**Petitioner/ Appellant(s)**
Versus		
Delhi Electricity Regulatory Commission	**….**	**Respondent(s)**

O R D E R

Bench did not assemble on 07.07.2016.

The Appeal is posted for hearing on **19th July, 2016**.

(Court Master)

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